

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No. 594-595 of 2020

IN THE MATTER OF:

Mr. G. Vinod

...Appellant

Vs.

Mr. Venkataraman Jayagopal & Anr.

...Respondents

Present:

For Appellant: None

For Respondents: Mr. A. Murali and Mr. Abhijit Atur, Advocates.

ORDER

(Through Virtual Mode)

08.02.2021: Despite the matter is being passed over.

On the second call nobody appears on behalf of the Appellant.

Counsels for the Respondents are present and they have filed their Written Submissions.

List this Case on **23rd February, 2021**. On that day, if nobody appears on behalf of the Appellant appropriate orders will be passed.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/nn